

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.894 of 1997

New Delhi, this the 30th day of April, 1997

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)  
Hon'ble Mr. R.K. Ahooja, Member (A)

Shri Raj Kumar, son of Shri Rishi Pal  
No. 9235/DAP Vill. Shahadabbar, PO Shehpur  
Dist. Muzaffar Nagar (UP)

(18) - Applicant

None for the applicant

Versus

1. Delhi Admin through its Chief Secretary,  
Old Secretariat, Delhi

2. The Commissioner of Police, Police HQs  
IP Estate, New Delhi 110 002

- Respondents

By Advocate Shri Rajinder Pandita

ORDER (Oral)

Mrs. Lakshmi Swaminathan, Member (J) -

We note that fresh notice issued to the applicant in pursuance of our order dated 18.2.1997 has been returned on the ground that the applicant is employed elsewhere and has not left his address. We also note that none had appeared on behalf of the applicant on 4.4.1997. In the circumstances the application is dismissed for default and <sup>18. non</sup> prosecution.

R.K. Ahooja  
(R.K. Ahooja)  
Member (A)

Lakshmi Swaminathan  
(Mrs. Lakshmi Swaminathan)  
Member (J)